

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1033

ANSWERED ON:11.12.2013

IRREGULARITIES ON DIESEL AND WAGES OF LABOURERS .

Mahto Shri Baidyanath Prasad

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

(a) whether any investigation is undergoing on irregularities that took place in diesel purchase and payment of wages to labourers in some telecommunication circles including Hazaribagh in Jharkhand;

(b) if so, the details and the outcome thereof; and

(c) the action taken by the Government against the officers found guilty?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) Investigation has been undertaken on alleged irregularities in diesel purchase and payment of wages to labourers in Bihar, Karnataka and Punjab telecommunication circles of Bharat Sanchar Nigam Limited (BSNL).

(b) & (c) In Bihar Circle, two complaints regarding irregularities in purchase of diesel in Bhagalpur and Betia Secondary Switching Areas (SSAs) are under investigation.

In Karnataka Circle, an investigation was carried out on a complaint regarding irregularities in payment for diesel and the matter is subjudice. In another case, some contract labourers of Bidar SSA complained that they were being paid less than the minimum wages fixed by Labour Department and their grievances have been lodged before Labour Court, Gulbarga, Karnataka.

In Punjab Circle, a complaint regarding payment of wages to labourers is under investigation in Ludhiana SSA.